

National Company Law Tribunal

Allahabad Bench

CP NO. 106/ND/2012

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.10.2017

NAME OF THE COMPANY: Smt. Poonam Gupta v/s Jananamandal Ltd

SECTION OF THE COMPANIES ACT: 397/398 of the companies Act of 1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Ashish kr. Sriv.	Adv.	Petitioner	APS
2.	Dr. Pawan Jaiswal	PCMA	Respondent	

CP NO.106/ND/2012

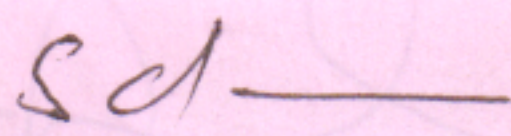
Sh. Ashish Kumar Srivastava, Advocate for the petitioner. Dr. Pawan Jaiswal, PCMA for the respondent.

Ld. Counsel for the petitioner informs by producing a copy of the order passed by Hon'ble Supreme Court dated 06.10.2017 stating such the Hon'ble Supreme Court has now pleased to grant further two weeks extension, this fact is confirmed by Ld. PCMA. Therefore, the case now is fixed for completing the task of the inspection within stipulated period and to submit its report further independent report by Commissioner as well from the observer, RD(NR).

The matter be listed on 9th November, 2017.

Dated:13.10.2017

Typed by:
P.K. Jyoti


H.P. Chaturvedi, Member (Judicial)